MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. **46/AM14**
SCHEDULED TO BE HELD ON 12.02.2014
(HELD ON 13.02.2014)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. **46/87-NC-7/2013 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' scheduled held on 12.02.2014 (held on 13.02.2014)** under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
2) Shri Nand Lal, Senior Development Officer, DIPP

2. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures**:**

MANUAL CASES

Case No. A-240	**GEM POLYTECH INDUSTRIES PVT. LTD.**	HQ F. No. 01/87/050/00316/AM12/DES-VII	Status: **Approved**
NC No.: 46/AM14 Dated: 13.02.2014	Adv. Lic. No. 0210170358 dated 08.12.2011	RLA F. No. 02/24/040/00157/AM12	

Request: Fixation of input output norms under Para 4.7 of the HBP (Vol.I) against Advance Authorization No 0210170358 dated 08.12.2011

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/12(A)/2012-PC-II dated

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28.01.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Silane Grafted Polyethylene Compound / Sioplas Compound	1 kg	1. LLDPE Granules	1.0061 kg
		2. Anti Oxidant	0.0010 kg
		3. Vinyl Trimethoxy Silane	0.0012 kg
		4. Peroxide	0.0007 kg
2. Catalyst Master Batch	1 kg	1. LLDPE Granules	0.9968 kg
		2. Anti Oxidant	0.0115 kg
		3. Di-Butyl Tin Dilaurate	0.0115 kg
3. Polyethylene Master Batch SG Black (containing 60 ± 1% LLDPE and 40 ± 1% Carbon Black)	1 kg	1. LLDPE Granules	0.600 kg
		2. Carbon Black	0.4080 kg
		3. Anti Oxidant	0.0019 kg
		4. Lubricant / Processing Aid	0.0096 kg
4. Semi Conductive Compound (Thermo Set)	1 kg	1. LLDPE Granules	0.5964 kg
		2. Carbon Black	0.4120 kg
		3. Anti Oxidant	0.0012 kg
		4. Processing Aid / Lubricant	0.0101 kg
		5. Peroxide	0.0103 kg
5. Thermoplastic Semi Conductive Compound	1 kg	1. EVA / Tafmer / Engage	0.6067 kg
		2. Carbon Black	0.4120 kg
		3. Anti Oxidant	0.0012 kg
		4. Processing Aid / Lubricant	0.0101 kg
RLA may take consequential action as per Policy / Procedures.			

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Case No. A-241	**DOW CHEMICAL INTERNATIONAL PVT. LTD.**	HQ F. No. 01/87/050/00245/AM12/DES-VII	Status: **Deferred**
NC No.: 46/AM14 Dated: 13.02.2014	Adv. Lic. No. 0310662097 dated 25.10.2011	RLA F. No. 03/94/040/00667/AM12	

Request: Amendment in the description of all the Import Items against Advance Authorization No. 0310662097 dated 25.10.2011

Decision: A D/L No. 46011/105/2011-PC.II dated 13.02.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.

Deferred for four weeks.

Case No. A-242	**AUTOMOTIVE TYRE MANUFACTURERS ASSOCIATION (ATMA)**	Status: **Deferred**
NC No.: 46/AM14 Dated: 13.02.2014	HQ F. No. 01/87162//00153/AM14/DES-VII	

Request: Amendment in the description of Import Item No. 6 of SION A – 1663; Import Item No. 4 of SION A-1722 and SION A-1665 (Rubber Products)

Decision: A D/L No. 12/1/2014-TSW dated 31.01.2014 was issued by DIPP to Automotive Tyre Manufacturers Association (ATMA). It was decided by the Committee to issue a Reminder to ATMA giving 15 days time for submission of information.

Deferred for four weeks.

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Case No. A-243	MACRO POLYMERS PVT. LTD.	Status: **Approved**
NC No.: 46/AM14 Dated: 13.02.2014	HQ F. No. 01/87/162/00160/AM14/DES-VII	

Request: **Fixation of adhoc norms for the export product "Alkyd Resin S- 5060 BT (80% +/-2% Resin Content)" under Para 4.4.2 of HBP Vol. I**

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/20/2009-PC-II dated 29.01.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin S-5060 BT (80±2% Resin Content)	1 kg	1. Soyabean Oil	0.492 kg
		2. Phthalic Anhydride	0.215 kg
		3. Pentaerithritol	0.133 kg
		4. Benzoic Acid	0.010 kg
		5. Mineral Turpentine Oil (MTO)	0.214 kg
RLA may take consequential action as per Policy / Procedures.			

Case No. A-244	MACRO POLYMERS PVT. LTD.	Status:

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NC No.: 46/AM14 Dated: 13.02.2014	HQ F. No. 01/87/162/00159/AM14/DES-VII	**Approved**

Request: Fixation of adhoc norms for the export product "Alkyd Resin S- 5060 HV (70% +/-2% Resin Content)" under Para 4.4.2 of HBP Vol. I

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/20/2009-PC-II dated 29.01.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin S-5060 HV (70±2% Resin Content)	1 kg	1. Soyabean Oil	0.406 kg
		2. Phthalic Anhydride	0.176 kg
		3. Pentaerithritol	0.109 kg
		4. Benzoic Acid	0.010 kg
		5. Malic Anhydride	0.004 kg
		6. Long Oil Alkyd Resin (10% Resin Content)	0.350 kg
RLA may take consequential action as per Policy / Procedures.			

Case No. A-245	**MANAKSIA LTD.**	HQ F. No. 01/87/050/00316/AM08/DES-VII	Status: **Deferred**
NC No.: 46/AM14 Dated: 13.02.2014	Adv. Lic. No. 0210102082 dated 02.07.2007	RLA F. No. 02/24/040/00095/AM08	

Request: Review of NC's decision taken in Meeting No. 15/AM10 held on 08.07.2009.

Decision: A copy of Representation of firm has been forwarded to DIPP on 26.09.2013. Comments awaited from DIPP.

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Deferred for three weeks.

Case No. A-246	**PLATINIUM TIE-UP PVT. LTD.**	HQ F. No. 01/87/050/00037/AM14/DES-VII	Status: **Deferred**
NC No.: 46/AM14 Dated: 13.02.2014	Adv. Lic. No. 0810119577 dated 20.03.2013	RLA F. No. 08/24/040/00448/AM13	

Request: Enhancement in the quantity allowed for Import Item No. 1 – Polypropylene Granules against Advance Authorization No. 0810119577 dated 20.03.2013.

Decision: A copy of representation of firm has been forwarded to D/o C&PC on 03.01.2014. Comments awaited from D/o C&PC.

Deferred for three weeks.

ONLINE CASES

1	**Case No.:29/7/87-ALC1/2013**	Party Name:NAV AUXICHEM PVT.LTD,	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00041/AM14/	RLA File :30/24/040/00061/AM13/	Lic.No/Date:3010093024 26.03.2013	Defer Date:12.03.2014
	Decision: A D/L No. 46011/49/2013-PC.II dated 10.02.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

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2	**Case No.:31/7/87-ALC1/2013**	Party Name:K.R.T. POLYMERS,	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00043/AM14/	RLA File :32/24/040/00001/AM14/	Lic.No/Date:3210062205 11.04.2013	Defer Date:05.03.2014
	Decision: A D/L No. 46011/48/2012-PC.II dated 12.06.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 09.09.2013. Comments awaited from D/o C&PC. However the Technical Representative of D/o C&PC requested to again furnish a copy of reply of firm to them. Hence, it was decided to again forward a copy of reply to D/o C&PC.			

3	**Case No.:5/13/87-ALC1/2013**	Party Name:LANXESS INDIA PVT.LTD.	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00071/AM14/	RLA File :03/95/040/00972/AM13/	Lic.No/Date:0310731577 17.04.2013	Defer Date:05.03.2014
	Decision: A D/L No. 46011/60/2013-PC-II, dated 13.01.2014 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 14.11.2013. Comments awaited from D/o C&PC.			

	Case No.:3/27/87-ALC1/2013	Party Name:ADRIA (INDIA) STONE TECH PVT. LTD.,	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Withdrawn**
	HQ File :01/87/050/00222/AM14/	RLA File :07/24/040/00508/AM13/	Lic.No/Date:0710094864 17.04.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB/FOR (in Currency of realisation)*
1	*39073090*	***62/0-*** *RESIN BOND SECTOR*	*6000.000*	*Number*	*4320000.00*	*80148.42 US Dollars*

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					Total	4,320,000.00	80,148.42	

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Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	68052090	FILLING POWDER (A)	1120.000	K.G	179,625.60	3,271.87 US Dollars	28.85	Value & Qty
2	68052090	POLISHING POWDER (B)	1088.000	K.G	222,082.56	4,045.22 US Dollars	28.85	Value & Qty
3	70200090	GLASS POWDER TYPE L-6	120.000	K.G	113,724.00	2,071.48 US Dollars	28.85	Value & Qty
4	70200090	GLASS POWDER TYPE S	150.000	K.G	158,557.50	2,888.11 US Dollars	28.85	Value & Qty
5	35069190	ADHESIVE FOR PLASTIC SUPPORT (62 tins kg 0.500 each)	62.000	Number	406,782.00	7,409.51 US Dollars	28.85	Value & Qty
6	28100010	OXIDE PINK KG. 1	1.000	Number	987.80	17.99 US Dollars	28.85	Value & Qty
7	28100010	OXIDE PURPLE KG. 1	1.000	Number	816.48	14.87 US Dollars	28.85	Value & Qty
8	28100010	OXIDE LIGHT GREEN KG. 1	1.000	Number	252.23	4.59 US Dollars	28.85	Value & Qty
9	28100010	OXIDE LIGHT YELLOW KG. 1	1.000	Number	335.34	6.11 US Dollars	28.85	Value & Qty
10	28100010	OXIDE ORANGE KG. 1	1.000	Number	302.54	5.51 US Dollars	28.85	Value & Qty
11	28100010	OXIDE YELLOW KG. 1	1.000	Number	300.35	5.47 US Dollars	28.85	Value & Qty
12	28100010	OXIDE BLACK KG. 1	2.000	Number	524.88	9.56 US Dollars	28.85	Value & Qty
13	28100010	OXIDE LIGHT BLUE KG. 1	2.000	Number	1,006.02	18.32 US Dollars	28.85	Value & Qty
14	28100010	GREEN OXIDE KG. 1	1.000	Number	426.47	7.77 US Dollars	28.85	Value & Qty
15	28100010	RED OXIDE KG. 1	1.000	Number	185.90	3.39 US Dollars	28.85	Value & Qty
16	39073090	EPOXY HARDNER N.3 (200kg.)	1200.000	K.G	787,320.00	14,340.98 US Dollars	28.85	Value & Qty
17	39239090	PLASTIC SUPPORTS FOR RESIN BOND 130mm	780.000	K.G	384,912.00	7,011.15 US Dollars	28.85	Value & Qty
18	34029099	DETACHED PRODUCT 55lt	1.000	Number	24,858.90	452.80 US Dollars	28.85	Value & Qty
19	73102990	ADRIA TIN WITH LID LT.1 FOR GLUE	10.000	Number	379.08	6.90 US Dollars	28.85	Value & Qty
20	73102990	ADRIA TIN WITH LID LT.4 FOR GLUE	30.000	Number	5,285.25	96.27 US Dollars	28.85	Value & Qty
				Total	2,288,664.90	41,687.87		

Decision: A D/L No. 46011/78/2013-PC.II dated 29.10.2013 was issued by D/o C&PC to firm asking to furnish certain information. This was followed by Reminders from DGFT on 19.11.2013 and 31.01.2014 (Final Reminder) giving 15 days time for submission of information. Reply still awaited from the firm. However, RLA, Bangalore vide e-mail dated has informed that they inadvertently issued the advance authorization to firm and when they approached the firm in this regard they came to know that the firm has not utilized the licence yet. Accordingly, the firm has surrendered the licence to RLA, Bangalore.

In view of above RLA's e-mail, the Committee decided to **withdraw** the case.

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5	**Case No.:8/25/87-ALC1/2013**	Party Name:LAKSHMI INFO SOLUTIONS,	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00206/AM14/	RLA File :07/24/040/00042/AM14/	Lic.No/Date:0710095684 31.05.2013	Defer Date:05.03.2014
	Decision: A D/L No. 46011/74/2013-PC-II, dated 31.10.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 06.01.2014. Comments awaited from D/o C&PC.			

6	**Case No.:5/19/87-ALC1/2013**	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00145/AM14/	RLA File :03/94/040/00176/AM14/	Lic.No/Date:0310736575 04.06.2013	Defer Date:26.02.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 31.07.2013. Comments awaited from D/o C&PC.			

	Case No.:12/23/87-ALC1/2013	Party Name:BLS POLYMERS LTD.	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Approved**
	HQ File :01/87/050/00182/AM14/	RLA File :05/23/040/00002/AM14/	Lic.No/Date:0510356395 06.06.2013	Defer Date:

Application: Request is for adhoc norms for following:

	ITCHS				FOB/FOB	FOB/FOB (in Currency of

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Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39011010	63/0- LT-XLPE COMPOUND GRANULES	100000.000	K.G	9720000.00	180000.00 US Dollars
2	39011010	63/0- HT-XLPE COMPOUND GRANULES	25000.000	K.G	2970000.00	55000.00 US Dollars
3	39011010	63/0- SEMI CONDUCTING COMPOUND (Containing 57+/-1% EVA, 32+/-1% Carbon Black & 10.5+/-1% LLDPE Contents) GRANULES	10000.000	K.G	1350000.00	25000.00 US Dollars
4	38249090	63/0- CABLE FILLING COMPOUND SEMI LIQUID	15000.000	K.G	1377000.00	25500.00 US Dollars
5	39019090	63/0- MDPE COMPOUND GRANULES	100000.000	K.G	8640000.00	160000.00 US Dollars
6	39012000	63/0- HDPE COMPOUND GRANULES	100000.000	K.G	8640000.00	160000.00 US Dollars
7	39042200	63/0- PVC COMPOUND GRANULES	100000.000	K.G	7020000.00	130000.00 US Dollars
				Total	39,717,000.00	735,500.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39011010	LDPE / LLDPE GRANULES	167345.000	K.G	12,199,451.00	225,915.75 US Dollars	2,805,873.00	Value & Qty
2	29310090	VINYL TRIMETHOXY SILANE LIQUID	1500.000	K.G	453,600.00	8,400.00 US Dollars	117,936.00	Value & Qty
3	29096000	DICUMYL PEROXIDE SEMI LIQUID	125.000	K.G	6,750.00	125.00 US Dollars	1,755.00	Value & Qty
4	38123090	ANTI OXIDENT POWDER	5585.000	K.G	1,206,360.00	22,340.00 US Dollars	313,653.00	Value & Qty
5	39013000	ETHYLENE VINYL ACETATE (EVA) GRANULES	9770.000	K.G	844,128.00	15,632.00 US Dollars	194,150.00	Value & Qty
6	28030010	CARBON BLACK POWDER	5900.000	K.G	318,600.00	5,900.00 US Dollars	82,836.00	Value & Qty
7	27129090	RESIDUE / SLACK WAX SEMI LIQUID	10815.000	K.G	584,010.00	10,815.00 US Dollars	175,203.00	Value & Qty
8	27109900	PARAFFIN OIL LIQUID	3090.000	K.G	116,802.00	2,163.00 US Dollars	30,369.00	Value & Qty
9	29420090	EPOXISIZED SOYABEAN OIL LIQUID	3100.000	K.G	167,400.00	3,100.00 US Dollars	43,524.00	Value & Qty
10	38123090	LEAD STABILIZER POWDER	2100.000	K.G	113,400.00	2,100.00 US Dollars	29,484.00	Value & Qty
11	39019090	HDPE GRANULES	159900.000	K.G	11,656,710.00	215,865.00 US Dollars	2,681,044.00	Value & Qty
12	39042110	PVC RESIN GRANULES	73000.000	K.G	4,336,200.00	80,300.00 US Dollars	997,336.00	Value & Qty

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13	29173920	DI OCTYL PHATHALATE (DOP) LIQUID	11600.000	K.G	1,190,160.00	22,040.00 US Dollars	309,442.00	Value & Qty
14	29173920	DI ISO NONYL PHTHALATE (DINP) LIQUID	11600.000	K.G	1,190,160.00	22,040.00 US Dollars	309,442.00	Value & Qty
				Total	34,383,731.00	636,735.75		

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Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/99/2006-PC-II dated 28.01.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. LT – XLPE Compound	1 kg	1. LDPE / LLDPE Granules	1.015 kg
		2. Vinyl Trimethoxy Silane	0.012 kg
		3. Dicumyl Peroxide	0.001 kg
		4. Anti Oxidant	0.002 kg
2. HT – XLPE Compound	1 kg	1. LDPE / LLDPE Granules	1.015 kg
		2. Vinyl Trimethoxy Silane	0.012 kg
		3. Dicumyl Peroxide	0.001 kg
		4. Anti Oxidant	0.002 kg
3. Semi Conducting Compound (containing 57±1% EVA, 32±1% Carbon Black & 10.5±1% LLDPE)	1 kg	1. LLDPE Granules	0.109 kg
		2. Ethylene Vinyl Acetate (EVA) Granules	0.587 kg
		3. Carbon Black	0.332 kg
		4. Anti Oxidant	0.002 kg
4. Cable Filling Compound	1 kg	1. Residue / Slack Wax	0.721 kg
		2. Paraffin Oil	0.206 kg
		3. LDPE / LLDPE Granules	0.082 kg
		4. Anti Oxidant	0.0210 kg
5. MDPE Compound	1 kg	1. HDPE Granules	0.7750 kg
		2. LDPE / LLDPE Granules	0.2060 kg

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			3. Ethylene Vinyl Acetate (EVA) Granules	0.0390 kg
			4. Anti Oxidant	0.0080 kg
	6. HDPE Compound	1 kg	1. HDPE Granules	0.8240 kg
			2. LDPE / LLDPE Granules	0.1760 kg
			3. Carbon Black	0.0258 kg
			4. Anti Oxidant	0.0042 kg
	7. PVC Compound – Cable Grade	1 kg	1. PVC Resins	0.730 kg
			2. Plasticizer (DOP / DINP)	0.232 kg
			3. Epoxisized Soyabean Oil	0.0310 kg
			4. PVC Stabilizer	0.0210 kg
	RLA may take consequential action as per Policy / Procedures.			

8	**Case No.:3/17/87-ALC1/2013**	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00110/AM14/	RLA File :02/24/040/00028/AM14/	Lic.No/Date:0210190491 10.06.2013	Defer Date:05.03.2014
	Decision: A D/L No. 46011/2/2008-PC.II dated 11.11.2013 was issued by D/o C&PC to firm. In response to above, D/L, the firm vide letter dated 29.11.2013 has informed that they had directly submitted its reply to D/o C&PC. Comments awaited from D/o C&PC.			

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9	**Case No.:4/17/87-ALC1/2013**	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00111/AM14/	RLA File :02/24/040/00029/AM14/	Lic.No/Date:0210190498 10.06.2013	Defer Date:05.03.2014
	Decision: A D/L No. 46011/2/2008-PC.II dated 11.11.2013 was issued by D/o C&PC to firm. In response to above, D/L, the firm vide letter dated 29.11.2013 has informed that they had directly submitted its reply to D/o C&PC. Comments awaited from D/o C&PC.			

10	**Case No.:10/17/87-ALC1/2013**	Party Name:NIKHIL ADHESIVES LTD.	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00117/AM14/	RLA File :03/95/040/00144/AM14/	Lic.No/Date:0310737118 10.06.2013	Defer Date:05.03.2014
	Decision: A D/L No. 46011/65/2013-PC-II, dated 23.08.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 10.12.2013. Comments awaited from D/o C&PC.			

11	**Case No.:4/23/87-ALC1/2013**	Party Name:HAMILTON HOUSEWARES PVT.LTD,	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00174/AM14/	RLA File :03/94/040/01038/AM13/	Lic.No/Date:0310737623 13.06.2013	Defer Date:05.03.2014
	Decision: A D/L No. 46011/40/2011-PC-II, dated 11.10.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 17.12.2013. Comments awaited from D/o C&PC.			

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12	**Case No.:7/25/87-ALC1/2013**	Party Name:BUILDMET FIBRES PVT LTD.,	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00205/AM14/	RLA File :07/24/040/00545/AM13/	Lic.No/Date:0710096104 20.06.2013	Defer Date:26.02.2014
	Decision: A D/L No. 46011/47/2013-PC.II dated 23.12.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 07.02.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

13	**Case No.:13/17/87-ALC1/2013**	Party Name:PRECISION MOULDS AND DIES	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00120/AM14/	RLA File :05/24/040/00095/AM14/	Lic.No/Date:0510357849 21.06.2013	Defer Date:05.03.2014
	Decision: A D/L No. 46011/64/2013-PC.II dated 23.08.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 22.01.2014. Comments awaited from D/o C&PC.			

14	**Case No.:15/17/87-ALC1/2013**	Party Name:PRECISION MOULDS & DIES PVT LTD	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00122/AM14/	RLA File :05/24/040/00105/AM14/	Lic.No/Date:0510358109 26.06.2013	Defer Date:05.03.2014
	Decision: A D/L No. 46011/64/2013-PC.II dated 23.08.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 22.01.2014. Comments awaited from D/o C&PC.			

	Case No.:29/17/87-ALC1/2013	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Approved**
	HQ File :01/87/050/00136/AM14/	RLA File :34/24/040/00049/AM14/	Lic.No/Date:3410037279 01.07.2013	Defer Date:

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Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39075000	**62/0-** ALKYD RESIN VLK-3580-80%	52800.000	K.G	4744740.00	85800.00 US Dollars
				Total	4,744,740.00	85,800.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	38231119	SOYA FATTY ACID / DFA (ITC HS Code No. 15220090) / OLEIC ACID (ITC HS Code No. 38231200)	21120.000	K.G	1,372,324.80	24,816.00 US Dollars	384,250.94	Value & Qty
2	29054200	PENTAERYTHRITOL / GLYCERINE (ITC HS Code No. 29054500)	10454.400	K.G	838,286.06	15,158.88 US Dollars	234,720.10	Value & Qty
3	29173500	PHTHALIC ANHYDRIDE	14942.400	K.G	1,280,787.82	23,160.72 US Dollars	358,620.59	Value & Qty
4	29024400	MIX - XYLENE	3009.600	K.G	216,360.14	3,912.48 US Dollars	60,580.84	Value & Qty
5	32129010	SOLVENTS :- WHITE SPIRIT / OCS CUT (ITC HS Code No. 38140010) / MTO (ITC HS Code No. 27101990) / SLOP OIL (ITC HS Code No. 38256900)	7972.800	K.G	396,806.26	7,175.52 US Dollars	111,105.75	Value & Qty
				Total	4,104,565.08	74,223.60		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/88/2008-PC-II dated 10.02.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin VLK – 3580 (80%)	1 kg	1. Soya Fatty Acid / Distilled Fatty Acid / Oleic Acid	0.400 kg
		2. Pentaerythritol / Glycerine	0.198 kg
		3. Phthalic Anhydride	0.283 kg
		4. Mix – Xylene	0.057 kg
		5. Solvents i.e. White Spirit / OCS Cut /	0.151 kg

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		MTO Industrial Solvent / Slop Oil	0.151 Kg

RLA may take consequential action as per Policy / Procedures.

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Case No.:21/19/87-ALC1/2013	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Approved**
HQ File :01/87/050/00161/AM14/	RLA File :34/24/040/00067/AM14/	Lic.No/Date:3410037348 04.07.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB/FOR (in Currency of realisation)*
1	*39075000*	***62/0-*** *ALKYD RESIN VLK-3580-80%*	*72000.000*	*K.G*	*6926400.00*	*117000.00 US Dollars*
				Total	*6,926,400.00*	*117,000.00*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Total exemption from Customs duty*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*38231119*	*SOYA FATTY ACID / DFA (ITC HS Code No. 15220090) / OLEIC ACID (ITC HS Code No. 38231200)*	*28800.000*	*K.G*	*2,003,328.00*	*33,840.00 US Dollars*	*560,931.84*	*Value & Qty*
2	*29054200*	*PENTAERYTHRITOL / GLYCERINE (ITC HS Code No. 29054500)*	*14256.000*	*K.G*	*1,223,735.04*	*20,671.20 US Dollars*	*342,645.81*	*Value & Qty*
3	*29173500*	*PHTHALIC ANHYDRIDE*	*20376.000*	*K.G*	*1,869,701.76*	*31,582.80 US Dollars*	*523,516.49*	*Value & Qty*
4	*29024400*	*MIX - XYLENE*	*4104.000*	*K.G*	*315,843.84*	*5,335.20 US Dollars*	*88,436.28*	*Value & Qty*
5	*32129010*	*SOLVENTS :- WHITE SPIRIT / OCS CUT (ITC HS Code No. 38140010) / MTO (ITC HS Code No. 27101990) / SLOP OIL (ITC HS Code No. 38256900)*	*10872.000*	*K.G*	*579,260.16*	*9,784.80 US Dollars*	*162,192.84*	*Value & Qty*

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				Total	*5,991,868.80*	*101,214.00*		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/88/2008-PC-II dated 10.02.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin VLK – 3580 (80%)	1 kg	1. Soya Fatty Acid / Distilled Fatty Acid / Oleic Acid	0.400 kg
		2. Pentaerythritol / Glycerine	0.198 kg
		3. Phthalic Anhydride	0.283 kg
		4. Mix – Xylene	0.057 kg
		5. Solvents i.e. White Spirit / OCS Cut / MTO Industrial Solvent / Slop Oil	0.151 kg
RLA may take consequential action as per Policy / Procedures.			

17	**Case No.:6/23/87-ALC1/2013**	Party Name:AVI GLOBAL PLAST PRIVATE LIMITED	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00176/AM14/	RLA File :03/94/040/00099/AM14/	Lic.No/Date:0310740362 04.07.2013	Defer Date:26.02.2014
	Decision: A D/L No. 46011/69/2013-PC.II dated 11.10.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 19.11.2013 and 31.01.2014 (Final Reminder) giving 15 days time for submission of information. Reply still awaited from firm			

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18	**Case No.:17/19/87-ALC1/2013**	Party Name:PALMETTO INDUSTRIES (INDIA) PVT. LIMITED,	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00157/AM14/	RLA File :04/24/040/00066/AM14/	Lic.No/Date:0410147848 08.07.2013	Defer Date:05.03.2014
	Decision: A D/L No. 46011/84/2012-PC.II dated 16.12.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 16.01.2014. Comments awaited from D/o C&PC.			

19	**Case No.:2/25/87-ALC1/2013**	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00200/AM14/	RLA File :34/24/040/00073/AM14/	Lic.No/Date:3410037379 11.07.2013	Defer Date:26.02.2014
	Decision: A D/L No. 46011/1/2008-PC.II dated 20.12.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 07.02.2014 giving 15 days time for submission of information. Reply awaited from firm.			

20	**Case No.:1/25/87-ALC1/2013**	Party Name:STYLO TABLEWARES	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00199/AM14/	RLA File :24/24/040/00023/AM13/	Lic.No/Date:2410039498 26.07.2013	Defer Date:12.03.2014
	Decision: A D/L No. 46011/120/2006-PC.II dated 28.10.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 07.01.2014. Comments awaited from D/o C&PC. However the Technical Representative of D/o C&PC requested to again furnish a copy of reply of firm to them. Hence, it was decided to again forward a copy of reply to D/o C&PC.			

	Case No.:16/25/87-ALC1/2013	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Approved**
	HQ File :01/87/050/00214/AM14/	RLA File :34/24/040/00089/AM14/	Lic.No/Date:3410037543 31.07.2013	Defer Date:

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Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39075000	**62/0-** ALKYD RESIN VLK - 3580- 80%	124860.000	K.G	12275298.75	202897.50 US Dollars
				Total	12,275,298.75	202,897.50

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	38231119	SOYA FATTY ACID / DFA (ITC HS CODE No. 15220090) / OLEIC ACID (ITC HS Code No. 38231200)	49944.000	K.G	3,550,394.10	58,684.20 US Dollars	994,110.34	Value & Qty
2	29054200	PENTAERYTHRITOL / GLYCERINE (ITC HS Code No.29054500)	24722.280	K.G	2,168,762.26	35,847.31 US Dollars	607,253.43	Value & Qty
3	29173500	PHTHALIC ANHYDRIDE	35335.380	K.G	3,313,575.26	54,769.84 US Dollars	927,801.07	Value & Qty
4	29024400	MIX - XYLENE	7117.020	K.G	559,753.62	9,252.13 US Dollars	156,731.01	Value & Qty
5	32129010	SOLVENTS :- WHITE SPIRIT / OCS CUT (ITC HS Code No.38140010) / MTO (ITC HS Code No.27101990) / SLOP OIL (ITC HS Code No.38256900)	18853.860	K.G	1,026,592.68	16,968.47 US Dollars	287,445.95	Value & Qty
				Total	10,619,077.92	175,521.95		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/88/2008-PC-II dated 10.02.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin VLK – 3580 (80%)	1 kg	1. Soya Fatty Acid / Distilled Fatty Acid / Oleic Acid	0.400 kg
		2. Pentaerythritol / Glycerine	0.198 kg
		3. Phthalic Anhydride	0.283 kg
		4. Mix – Xylene	0.057 kg

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		5. Solvents i.e. White Spirit / OCS Cut / MTO Industrial Solvent / Slop Oil	0.151 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.:17/25/87-ALC1/2013	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Approved**
HQ File :01/87/050/00215/AM14/	RLA File :34/24/040/00094/AM14/	Lic.No/Date:3410037596 07.08.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB/FOR (in Currency of realisation)*
1	*39075000*	***62/0-*** *ALKYD RESIN VLK-3154-60%*	*15200.000*	*K.G*	*1496896.00*	*24320.00 US Dollars*
				Total	*1,496,896.00*	*24,320.00*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Total exemption from Customs duty*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*38231119*	*SOYA FATTY ACID / DFA - ITC HS 15220090 / OLEIC ACID - 38231200*	*3602.400*	*K.G*	*260,530.07*	*4,232.82 US Dollars*	*72,948.42*	*Value & Qty*
2	*29054200*	*PENTAERYTHRITOL / GLYCERINE - ITC HS 29054500*	*2948.800*	*K.G*	*263,173.03*	*4,275.76 US Dollars*	*73,688.45*	*Value & Qty*
3	*29173500*	*PHTHALIC ANHYDRIDE*	*3602.400*	*K.G*	*343,677.97*	*5,583.72 US Dollars*	*96,229.83*	*Value & Qty*
						1,936.48		

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4	*29024400*	*MIX-XYLENE*	*1489.600*	*K.G*	*119,190.34*	*US Dollars*	*33,373.30*	*Value & Qty*
5	*32129010*	*SOLVENTS:- WHITE SPIRIT / OCS CUT - ITC HS 38140010 / MTO - ITC HS 27101990 / SLOP OIL - ITC HS 38256900*	*4712.000*	*K.G*	*261,021.24*	*4,240.80 US Dollars*	*73,085.95*	*Value & Qty*
				Total	*1,247,592.65*	*20,269.58*		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/88/2008-PC-II dated 10.02.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin VLK – 3154 (60%)	1 kg	1. Soya Fatty Acid / Distilled Fatty Acid / Oleic Acid	0.237 kg
		2. Pentaerythritol / Glycerine	0.194 kg
		3. Phthalic Anhydride	0.237 kg
		4. Mix – Xylene	0.098 kg
		5. Solvents i.e. White Spirit / OCS Cut / MTO Industrial Solvent / Slop Oil	0.310 kg
RLA may take consequential action as per Policy / Procedures.			

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Case No.:4/29/87-ALC1/2013	Party Name:DSM INDIA PVT. LTD	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
HQ File :01/87/050/00228/AM14/	RLA File :31/83/040/00081/AM14/	Lic.No/Date:3110059802 07.08.2013	Defer Date:05.03.2014

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Decision: A D/L No. 46011/22/2009-PC-II, dated 28.11.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 23.12.2013. Comments awaited from D/o C&PC.

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Case No.:19/25/87-ALC1/2013	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Approved**
HQ File :01/87/050/00217/AM14/	RLA File :34/24/040/00100/AM14/	Lic.No/Date:3410037669 16.08.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB/FOR (in Currency of realisation)*
1	*39011010*	***63/0-*** *PPA Masterbatch (Containing 97% +/-% LLDPE Granules) THIS LICENCE IS ISSUED UNDER PARA 4.7 OF H.B. SUBJECT TO FIXATION OF NORMS BY NC, NEW DELHI.*	*50.000*	*M.T*	*8680000.00*	*140000.00 US Dollars*
				Total	*8,680,000.00*	*140,000.00*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Total exemption from Customs duty*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*39011010*	*LLDPE Granules*	*50.925*	*M.T*	*5,367,495.00*	*86,572.50 US Dollars*	*0.00*	*Value & Qty*
2	*39019090*	*Additives - Polymerbased*	*1.575*	*M.T*	*2,148,300.00*	*34,650.00 US Dollars*	*0.00*	*Value & Qty*
				Total	*7,515,795.00*	*121,222.50*		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/35/2012-PC-II dated 28.01.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY

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PPA Master Batch (containing 97±1% LLDPE)	1 kg	1. LLDPE Granules	0.9991 kg
		2. Additives – Polymer Based	0.0309 kg
RLA may take consequential action as per Policy / Procedures.			

25	**Case No.:6/25/87-ALC1/2013**	Party Name:CH COMPONENT PVT. LTD.,	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00204/AM14/	RLA File :05/23/040/00210/AM14/	Lic.No/Date:0510362948 20.08.2013	Defer Date:26.02.2014
	Decision: A D/L No. 46011/37/2013-PC-II, dated 11.10.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 14.11.2013. Comments awaited from D/o C&PC.			

26	**Case No.:19/46/87-ALC1/2013**	Party Name:LG POLYMERS INDIA PVT LTD	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00413/AM14/	RLA File :26/21/040/00002/AM14/	Lic.No/Date:2610011999 20.08.2013	Defer Date:12.03.2014
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

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Case No.:9/29/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Approved**
HQ File :01/87/050/00233/AM14/	RLA File :03/94/040/00378/AM14/	Lic.No/Date:0310746288 21.08.2013	Defer Date:

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Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB/FOR (in Currency of realisation)*
1	*39011090*	***63/0-*** *XLPE Compound*	*504.000*	*M.T*	*54685260.00*	*932400.00 US Dollars*
				Total	*54,685,260.00*	*932,400.00*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Total exemption from Customs duty*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*39011090*	*LDPE Granules*	*498.960*	*M.T*	*42,858,668.10*	*718,502.40 US Dollars*	*3,214,400.11*	*Value & Qty*
2	*29096000*	*Di-Cumylperoxide (DCP)*	*10.080*	*M.T*	*2,525,342.40*	*42,336.00 US Dollars*	*189,400.68*	*Value & Qty*
3	*38123090*	*Antioxidant*	*5.040*	*M.T*	*2,856,042.00*	*47,880.00 US Dollars*	*214,203.15*	*Value & Qty*
				Total	*48,240,052.50*	*808,718.40*		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/64/2009-PC-II dated 12.02.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Compound	1 kg	1. LDPE Granules	0.990 kg
		2. Di-Cumyl Peroxide (DCP)	0.020 kg
		3. Antioxidant	0.010 kg
RLA may take consequential action as per Policy / Procedures.			

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28	**Case No.:5/22/87-ALC1/2013**	Party Name:CATERPILLAR SIGNS PVT LTD	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00170/AM14/	RLA File :08/24/040/00219/AM14/	Lic.No/Date:0810124010 22.08.2013	Defer Date:12.03.2014
	Decision: A D/L No. 46011/130/2012-PC.II dated 10.02.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

29	**Case No.:43/46/87-ALC1/2013**	Party Name:LG POLYMERS INDIA PVT LTD	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00437/AM14/	RLA File :26/21/040/00003/AM14/	Lic.No/Date:2610012004 22.08.2013	Defer Date:12.03.2014
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

30	**Case No.:10/24/87-ALC1/2013**	Party Name:ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00197/AM14/	RLA File :02/24/040/00059/AM14/	Lic.No/Date:0210193307 23.08.2013	Defer Date:05.03.2014
	Decision: A D/L No. 46011/13/2009-PC.II dated 11.11.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 03.01.2014. Comments awaited from D/o C&PC.			

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Case No.:36/29/87-ALC1/2013	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Approved**
HQ File :01/87/050/00260/AM14/	RLA File :34/24/040/00111/AM14/	Lic.No/Date:3410037712 23.08.2013	Defer Date:

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Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB/FOR (in Currency of realisation)*
1	*39075000*	***62/0-*** *ALKYD RESIN VLK-1064-100%*	*4800.000*	*K.G*	*594240.00*	*9600.00 US Dollars*
				Total	*594,240.00*	*9,600.00*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Total exemption from Customs duty*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*38231119*	*SOYA FATTY ACID / DFA - ITC HS 15220090 / OLEIC ACID - 38231200*	*2160.000*	*K.G*	*157,102.20*	*2,538.00 US Dollars*	*43,988.62*	*Value & Qty*
2	*29054500*	*GLYCERINE / PENTAERYTHRITOL - ITC HS Code No. 29054200*	*1200.000*	*K.G*	*107,706.00*	*1,740.00 US Dollars*	*30,157.68*	*Value & Qty*
3	*29173500*	*PHTHALIC ANHYDRIDE*	*1728.000*	*K.G*	*165,792.96*	*2,678.40 US Dollars*	*46,422.03*	*Value & Qty*
4	*29024400*	*MIX-XYLENE*	*144.000*	*K.G*	*11,587.68*	*187.20 US Dollars*	*3,244.55*	*Value & Qty*
				Total	*442,188.84*	*7,143.60*		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/88/2008-PC-II dated 10.02.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin VLK – 1064 (100%)	1 kg	1. Soya Fatty Acid / Distilled Fatty Acid / Oleic Acid	0.450 kg
		2. Pentaerythritol / Glycerine	0.250 kg

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		3. Phthalic Anhydride	0.360 kg
		4. Mix – Xylene	0.030 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.:1/33/87-ALC1/2013	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Approved**
HQ File :01/87/050/00279/AM14/	RLA File :03/95/040/00394/AM14/	Lic.No/Date:0310747466 29.08.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB/FOR (in Currency of realisation)*
1	*39199010*	***62/0-*** *SELF ADHESIVE POLYTHELENE FILM (175 GSM + / - 10%) WITH ADHESIVE COATING WEIGHT OF 22 GM / SQM*	*600000.000*	*Sq. meter*	*26040000.00*	*420000.00 US Dollars*
				Total	*26,040,000.00*	*420,000.00*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Total exemption from Customs duty*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*39201019*	*POLYTHELENE (PE) FILM (THICKNESS 90 MICRONS + / - 15%) NET WEIGHT APPROXIMATELY 56160 KGS*	*624000.000*	*Sq. meter*	*15,376,000.00*	*248,000.00 US Dollars*	*4,612,800.00*	*Qty*
2	*35069190*	*ADHESIVE (55% SOLID) (WATER BASED)*	*25200.000*	*K.G.*	*3,472,000.00*	*56,000.00 US*	*1,162,500.00*	*Qty*

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						Dollars		
3	48064010	SILICON COATED PAPER (62 GSM + / - 10%)	624000.000	Sq. meter	3,782,000.00	61,000.00 US Dollars	1,134,600.00	Qty
				Total	22,630,000.00	365,000.00		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/56/2006-PC-II dated 10.02.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Self Adhesive Polyethylene Film (175 GSM ± 10%)	1 Sq. Meter	1. Polyethylene Film (90 Micron ± 15%)	1.04 Sq. Meter/Sq. Meter content in the export product
		2. Adhesive (55% Solid Water Based)	0.042 kg
		3. Silicone Coated Paper (62 GSM ± 10%)	1.04 Sq. Meter/Sq. Meter content in the export product
RLA may take consequential action as per Policy / Procedures.			

Case No.:38/29/87-ALC1/2013	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Approved**
HQ File :01/87/050/00262/AM14/	RLA File :34/24/040/00120/AM14/	Lic.No/Date:3410037804 04.09.2013	Defer Date:

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Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39075000	62/0- ALKYD RESIN VLK-3070-70%	35200.000	K.G	3703515.20	56672.00 US Dollars
				Total	3,703,515.20	56,672.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	38231119	SOYA FATTY ACID / DFA (ITC HS CODE No. 15220090) / OLEIC ACID (ITC HS Code No. 38231200)	10912.000	K.G	837,891.56	12,821.60 US Dollars	234,609.64	Value & Qty
2	29054500	GLYCERINE / PENTAERYTHRITOL (ITC HS Code No. 29054200)	6688.000	K.G	633,738.16	9,697.60 US Dollars	177,446.68	Value & Qty
3	29173500	PHTHALIC ANHYDRIDE	9715.200	K.G	984,076.90	15,058.56 US Dollars	275,541.53	Value & Qty
4	29024400	MIX - XYLENE	2076.800	K.G	176,434.54	2,699.84 US Dollars	49,401.67	Value & Qty
5	32129010	SOLVENTS :- WHITE SPIRIT / OCS CUT (ITC HS Code No.38140010) / MTO / INDUSTRIAL SOLVENT (ITC HS Code No.27101990) / SLOP OIL (ITC HS Code No.38256900)	8905.600	K.G	523,782.86	8,015.04 US Dollars	146,659.20	Value & Qty
				Total	3,155,924.02	48,292.64		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/88/2008-PC-II dated 10.02.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin-VLK 3070 (70%)	1 kg	1. Soya Fatty Acid / Distilled Fatty Acid / Oleic Acid	0.310 kg
		2. Pentaerythritol / Glycerine	0.190 kg
		3. Phthalic Anhydride	0.276 kg

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4. Mix – Xylene	0.0590 kg
5. Solvents i.e. White Spirit / OCS Cut / MTO Industrial Solvent / Slop Oil	0.253 kg

RLA may take consequential action as per Policy / Procedures.

34	**Case No.:33/29/87-ALC1/2013**	Party Name:VISHAKHA POLYFAB P.LTD	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00257/AM14/	RLA File :08/24/040/00230/AM14/	Lic.No/Date:0810124734 12.09.2013	Defer Date:26.02.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.			

	Case No.:39/29/87-ALC1/2013	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Approved**
	HQ File :01/87/050/00263/AM14/	RLA File :34/24/040/00128/AM14/	Lic.No/Date:3410037903 13.09.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB/FOR (in Currency of realisation)*
1	*39075000*	***62/0-*** *ALKYD RESIN VLK-3070-70%*	*36860.000*	*K.G*	*3878169.61*	*59344.60 US Dollars*

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				Total	3,878,169.61	59,344.60		

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Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	38231119	SOYA FATTY ACID / DFA (ITC HS CODE No. 15220090) / OLEIC ACID (ITC HS Code No. 38231200)	11426.600	K.G	877,406.09	13,426.26 US Dollars	245,673.71	Value & Qty
2	29054500	GLYCERINE / PENTAERYTHRITOL (ITC HS Code No. 29054200)	7003.400	K.G	663,624.68	10,154.93 US Dollars	185,814.91	Value & Qty
3	29173500	PHTHALIC ANHYDRIDE	10173.360	K.G	1,030,485.20	15,768.71 US Dollars	288,535.86	Value & Qty
4	29024400	MIX - XYLENE	2174.740	K.G	184,754.91	2,827.16 US Dollars	51,731.37	Value & Qty
5	32129010	SOLVENTS :- WHITE SPIRIT / OCS CUT (ITC HS Code No.38140010) / MTO / INDUSTRIAL SOLVENT (ITC HS Code No.27101990) / SLOP OIL (ITC HS Code No.38256900)	9325.580	K.G	548,483.86	8,393.02 US Dollars	153,575.48	Value & Qty
				Total	3,304,754.74	50,570.08		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/88/2008-PC-II dated 10.02.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin-VLK 3070 (70%)	1 kg	1. Soya Fatty Acid / Distilled Fatty Acid / Oleic Acid	0.310 kg
		2. Pentaerythritol / Glycerine	0.190 kg
		3. Phthalic Anhydride	0.276 kg
		4. Mix – Xylene	0.0590 kg
		5. Solvents i.e. White Spirit / OCS Cut / MTO Industrial Solvent / Slop Oil	0.253 kg
RLA may take consequential action as per Policy / Procedures.			

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Case No.:40/29/87-ALC1/2013	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Approved**
HQ File :01/87/050/00264/AM14/	RLA File :34/24/040/00144/AM14/	Lic.No/Date:3410037994 18.09.2013	Defer Date:

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Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB/FOR (in Currency of realisation)*
1	*39075000*	***62/0-*** *Alkyd Resin - 3580 - 80%*	*214520.000*	*K.G*	*22780683.25*	*348595.00 US Dollars*
				Total	*22,780,683.25*	*348,595.00*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Total exemption from Customs duty*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*38231119*	*SOYA FATTY ACID / DFA (ITC HS CODE No. 15220090) / OLEIC ACID (ITC HS Code No. 38231200)*	*85808.000*	*K.G*	*6,588,874.54*	*100,824.40 US Dollars*	*1,844,884.87*	*Value & Qty*
2	*29054200*	*PENTAERYTHRITOL / GLYCERINE (ITC HS Code No.29054500)*	*42474.960*	*K.G*	*4,024,820.89*	*61,588.69 US Dollars*	*1,126,949.85*	*Value & Qty*
3	*29173500*	*PHTHALIC ANHYDRIDE*	*60709.160*	*K.G*	*6,149,382.72*	*94,099.20 US Dollars*	*1,721,827.16*	*Value & Qty*
4	*29024400*	*MIX - XYLENE*	*12227.640*	*K.G*	*1,038,799.03*	*15,895.93 US Dollars*	*290,863.73*	*Value & Qty*
5	*32129010*	*SOLVENTS :- WHITE SPIRIT / OCS CUT (ITC HS Code No.38140010) / MTO (ITC HS Code No.27101990) / SLOP OIL (ITC HS Code No.38256900)*	*32392.520*	*K.G*	*1,905,166.19*	*29,153.27 US Dollars*	*533,446.53*	*Value & Qty*
				Total	*19,707,043.37*	*301,561.49*		

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Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/88/2006-PC-II dated 10.02.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin VLK – 3580 (80%)	1 kg	1. Soya Fatty Acid / Distilled Fatty Acid / Oleic Acid	0.400 kg
		2. Pentaerythritol / Glycerine	0.198 kg
		3. Phthalic Anhydride	0.283 kg
		4. Mix – Xylene	0.057 kg
		5. Solvents i.e. White Spirit / OCS Cut / MTO Industrial Solvent / Slop Oil	0.151 kg
RLA may take consequential action as per Policy / Procedures.			

37	**Case No.:9/46/87-ALC1/2013**	Party Name:SRF LIMITED	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00403/AM14/	RLA File :04/24/040/00083/AM14/	Lic.No/Date:0410149962 18.09.2013	Defer Date: 05.03.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

	Case No.:23/33/87-ALC1/2013	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Approved**

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HQ File :01/87/050/00301/AM14/	RLA File :07/24/040/00149/AM14/	Lic.No/Date:0710098388 19.09.2013	Defer Date:

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Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB/FOR (in Currency of realisation)*
1	*39019090*	***63/0-*** *MDPE BLACK 777*	*7.000*	*M.T*	*787500.00*	*13125.00 US Dollars*
2	*39019090*	***63/0-*** *MDPE NATURAL 666*	*1.000*	*M.T*	*115500.00*	*1925.00 US Dollars*
3	*39019090*	***63/0-*** *HDPE BLACK 333 UV*	*8.000*	*M.T*	*900000.00*	*15000.00 US Dollars*
4	*39019090*	***63/0-*** *LLDPE BLACK 222*	*4.000*	*M.T*	*444000.00*	*7400.00 US Dollars*
				Total	*2,247,000.00*	*37,450.00*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Total exemption from Customs duty*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*39011010*	*LINEAR LOW DENSITY POLYETHYLENE LLDPE*	*8.000*	*M.T*	*768,000.00*	*12,800.00 US Dollars*	*768,000.00*	*Value & Qty*
2	*39019090*	*HIGH DENSITY POLYETHYLENE HDPE*	*12.000*	*M.T*	*1,152,000.00*	*19,200.00 US Dollars*	*1,152,000.00*	*Value & Qty*
				Total	*1,920,000.00*	*32,000.00*		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/33/2009-PC-II dated 28.01.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. MDPE Black 777	1 kg	1. LLDPE Granules	0.500 kg
		2. HDPE Granules	0.500 kg
2. MDPE Natural 666	1 kg	1. LLDPE Granules	0.500 kg

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		2. HDPE Granules	0.500 kg
3. HDPE Black 333 UV	1 kg	HDPE Granules	1.00 kg
4. LLDPE Black 222	1 kg	LLDPE Granules	1.00 kg
RLA may take consequential action as per Policy / Procedures.			

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Case No.:24/33/87-ALC1/2013	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Approved**
HQ File :01/87/050/00302/AM14/	RLA File :07/24/040/00168/AM14/	Lic.No/Date:0710098391 19.09.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB/FOR (in Currency of realisation)*
1	*39029000*	***63/0-*** *ETHYELENE ACETATE CO POLYMER (EVA) BASED THERMO PLASTIC/ THERMO SETTING HFFR INSULATION AND SHEATHING COMPOUND CONTAINING 12600 KGS OF ALUMINIUM TRIHYDRATE, 6300 KGS OF ETHYLENE VINYL ACETATE, 2100 KGS OF LLDPE GRANULES*	*21000.000*	*K.G*	*2737089.60*	*44469.36 US Dollars*
				Total	*2,737,089.60*	*44,469.36*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Total exemption from Customs duty*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*28182090*	*ALUMINIUM TRIHYDRIDE (ATH)*	*12726.000*	*K.G*	*892,728.90*	*14,634.90 US Dollars*	*892,728.90*	*Value & Qty*

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2	*39013000*	*ETHYELENE VINYL ACETATE (EVA)*	*6363.000*	*K.G*	*853,914.60*	*13,998.60 US Dollars*	*853,914.60*	*Value & Qty*
3	*39011010*	*LLDPE GRANULES*	*2121.000*	*K.G*	*219,947.70*	*3,605.70 US Dollars*	*219,947.70*	*Value & Qty*
				Total	*1,966,591.20*	*32,239.20*		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/101/2013-PC-II dated 28.01.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Ethyelene Vinyl Acetate (EVA) based Thermo Plastic/ Thermo Setting HFFR Insulation and Sheathing Compound	1 kg	1. Aluminium Trihydride (ATH)	0.606 kg
		2. Ethyelene Vinyl Acetate (EVA)	0.303 kg
		3. LLDPE Granules	0.101 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.:25/33/87-ALC1/2013	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Approved**
HQ File :01/87/050/00303/AM14/	RLA File :07/24/040/00169/AM14/	Lic.No/Date:0710098390 19.09.2013	Defer Date:

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Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB/FOR (in Currency of realisation)*
1	*39042290*	***61/0-*** *PVC COMPOUND CONTAINING 32502.02 KGS OF PVC RESIN, 14773.64 KG OF DI-OCTYLE PTHALATE, 8864.18 KGS OF CALCIUM CARBONATE AND 2954.72 KGS OF LUBRICANTS*	*59094.500*	*K.G*	*4642192.00*	*86343.00 US Dollars*
				Total	*4,642,192.00*	*86,343.00*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Total exemption from Customs duty*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*39042110*	*PVC RESIN*	*32827.020*	*K.G*	*2,202,691.70*	*36,109.70 US Dollars*	*2,202,691.70*	*Value & Qty*
2	*29173920*	*DI OCTYLE PTHALATE*	*14921.370*	*K.G*	*1,729,343.90*	*28,349.90 US Dollars*	*1,729,343.90*	*Value & Qty*
				Total	*3,932,035.60*	*64,459.60*		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/33/2009-PC-II dated 28.01.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound Cable Grade	1 kg	1. PVC Resin	0.550 kg
		2. Di Octyl Phthalate	0.250 kg
RLA may take consequential action as per Policy / Procedures.			

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41	**Case No.:2/35/87-ALC1/2013**	Party Name:DSM INDIA PVT. LTD	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00327/AM14/	RLA File :31/83/040/00118/AM14/	Lic.No/Date:3110060432 25.09.2013	Defer Date:05.03.2014
	Decision: A D/L No. 46011/22/2009-PC.II dated 26.12.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 07.02.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

42	**Case No.:13/37/87-ALC1/2013**	Party Name:GOLDEN CASHEW PRODUCTS PRIVATE LIMITED,	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Approved**
	HQ File :01/87/050/00348/AM14/	RLA File :03/94/040/00570/AM14/	Lic.No/Date:0310751332 26.09.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB/FOR (in Currency of realisation)*
1	*39089090*	***62/0-*** *EPOXY HARDENERS (PHENALKAMINES) GP 441K Nett Weight: 154017.39 KGS Gross Weight: 161102.14 KGS*	*154017.000*	*K.G*	*18391671.00*	*293095.10 US Dollars*
				Total	*18,391,671.00*	*293,095.10*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Total exemption from Customs duty*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*29212100*	*ETHYLENEDIAMINE*	*43200.000*	*K.G*	*7,020,000.00*	*108,000.00 US Dollars*	*25.85*	*Value & Qty*
				Total	*7,020,000.00*	*108,000.00*		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/52/2013-PC-II dated 28.01.2014, the Committee **approved** following adhoc norms:

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EXPORT ITEM	QTY	IMPORT ITEM	QTY
Epoxy Hardeners (Phenalkamines) GP	1 kg	Ethylenediamine	0.280 kg
RLA may take consequential action as per Policy / Procedures.			

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Case No.:15/37/87-ALC1/2013	Party Name:GOLDEN CASHEW PRODUCTS PRIVATE LIMITED,	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Approved**
HQ File :01/87/050/00350/AM14/	RLA File :03/94/040/00574/AM14/	Lic.No/Date:0310751605 30.09.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB/FOR (in Currency of realisation)*
1	*39089090*	***62/0-*** *EPOXY HARDENERS (PHENALKAMINES) GP 441K Nett Weight: 117557.62 KGS Gross Weight: 122965.23 KGS*	*117558.000*	*Number*	*14037991.00*	*223713.00 US Dollars*
				Total	*14,037,991.00*	*223,713.00*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Total exemption from Customs duty*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*29212100*	*ETHYLENEDIAMINE*	*32973.480*	*K.G*	*5,358,210.00*	*82,434.00 US Dollars*	*25.85*	*Value & Qty*
				Total	*5,358,210.00*	*82,434.00*		

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Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/52/2013-PC-II dated 28.01.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Epoxy Hardeners (Phenalkamines) GP	1 kg	Ethylenediamine	0.280 kg
RLA may take consequential action as per Policy / Procedures.			

44	**Case No.:1/35/87-ALC1/2013**	Party Name:G B RUBBER PRODUCTS	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00326/AM14/	RLA File :31/83/040/00098/AM14/	Lic.No/Date:3110060734 15.10.2013	Defer Date:05.03.2014
	Decision: A D/L No. 12(7)/11-TSW dated 20.12.2013 was issued by DIPP firm. This was followed by Reminder from DGFT to firm on 07.02.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

45	**Case No.:44/46/87-ALC1/2013**	Party Name:LG POLYMERS INDIA PVT LTD	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00438/AM14/	RLA File :26/21/040/00005/AM14/	Lic.No/Date:2610012158 29.10.2013	Defer Date:12.03.2014
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

	Case No.:9/37/87-ALC1/2013	Party Name:MALAYA RUB-TECH	Meet No/Date:46/87-ALC1/2013	**Status: Deferred**

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		INDUSTRIES	13.02.2014	
46	HQ File :01/87/050/00344/AM14/	RLA File :10/24/040/00050/AM14/	Lic.No/Date:1010055318 30.10.2013	Defer Date:05.03.2014
	Decision: A D/L No. 7/308/2013-TSW dated 03.01.2014 was issued by DIPP firm. This was followed by Reminder from DGFT to firm on 07.02.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

47	**Case No.:20/46/87-ALC1/2013**	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00414/AM14/	RLA File :03/94/040/00629/AM14/	Lic.No/Date:0310757922 14.11.2013	Defer Date:05.03.2014
	Decision: A copy of application was forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

48	**Case No.:26/46/87-ALC1/2013**	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00420/AM14/	RLA File :03/94/040/00727/AM14/	Lic.No/Date:0310758188 19.11.2013	Defer Date:05.03.2014
	Decision: A copy of application was forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

49	**Case No.:24/46/87-ALC1/2013**	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00418/AM14/	RLA File :03/94/040/00700/AM14/	Lic.No/Date:0310758599 21.11.2013	Defer Date:12.03.2014
	Decision: A copy of application was forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

	Case No.:33/46/87-ALC1/2013	Party Name:UTSAV POLYMER PRODUCTS PVT. LTD.	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**

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50	HQ File :01/87/050/00427/AM14/	RLA File :03/95/040/00652/AM14/	Lic.No/Date:0310758773 22.11.2013	Defer Date:12.03.2014
	Decision: A copy of application was forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

51	**Case No.:13/46/87-ALC1/2013**	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00407/AM14/	RLA File :07/24/040/00241/AM14/	Lic.No/Date:0710099929 25.11.2013	Defer Date:12.03.2014
	Decision: A copy of application was forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

52	**Case No.:14/46/87-ALC1/2013**	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00408/AM14/	RLA File :07/24/040/00242/AM14/	Lic.No/Date:0710099928 25.11.2013	Defer Date:12.03.2014
	Decision: A copy of application was forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

53	**Case No.:31/46/87-ALC1/2013**	Party Name:LANXESS INDIA PVT.LTD.	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00425/AM14/	RLA File :03/95/040/00604/AM14/	Lic.No/Date:0310758986 25.11.2013	Defer Date:12.03.2014
	Decision: A copy of application was forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

54	**Case No.:32/46/87-ALC1/2013**	Party Name:LANXESS INDIA PVT.LTD.	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00426/AM14/	RLA File :03/95/040/00608/AM14/	Lic.No/Date:0310758984 25.11.2013	Defer Date:12.03.2014
	Decision: A copy of application was forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

	Case No.:23/46/87-ALC1/2013	Party Name:BALKRISHNA INDUSTRIES	Meet No/Date:46/87-ALC1/2013	**Status: Approved**

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	LIMITED,	13.02.2014	
HQ File :01/87/050/00417/AM14/	RLA File :03/94/040/00698/AM14/	Lic.No/Date:0310759260 26.11.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl. No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB/FOR (in Currency of realisation)*
1	*40112090*	***62/0-*** *New Pneumatic Tyres of Rubber, of a kind used on buses or lorries : Other Nylon.*	*90000.000*	*K.G*	*18973700.00*	*306500.00 US Dollars*
2	*40114090*	***62/0-*** *New Pneumatic Tyres of Rubber, of a kind used on motor cycles: Other Nylon.*	*55000.000*	*K.G*	*10938700.00*	*176700.00 US Dollars*
3	*40116100*	***62/0-*** *New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, A. Nylon / Polyester.*	*3500000.000*	*K.G*	*699515500.00*	*11300700.00 US Dollars*
4	*40116100*	***62/0-*** *New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, B.Polyester/Polyester Belt.*	*4030000.000*	*K.G*	*786627600.00*	*12708000.00 US Dollars*
5	*40116100*	***62/0-*** *New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread:Of a kind used on agricultural or forestry vehicles and machines, C.Steel Belt.*	*900000.000*	*K.G*	*178030200.00*	*2876100.00 US Dollars*
6	*40116200*	***62/0-*** *New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread : Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61cm (24") Nylon.*	*950000.000*	*K.G*	*195637200.00*	*3160500.00 US Dollars*
7	*40116300*	***62/0-*** *New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm. (24") Nylon.*	*315000.000*	*K.G*	*63119200.00*	*1019700.00 US Dollars*

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8	40119200	**62/0-** New Pneumatic Tyres of Rubber, Other : Of a kind used on agricultural of forestry vehicles and machines Nylon.	1600000.000	K.G	325685600.00	5261500.00 US Dollars
9	40119300	**62/0-** New Pneumatic Tyres of Rubber, Other : Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24") A. Nylon	660000.000	K.G	139122500.00	2247500.00 US Dollars
10	40119300	**62/0-** New Pneumatic Tyres of Rubber, Other : Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61cm (24") B. All Steel	25000.000	K.G	4920800.00	79500.00 US Dollars
11	40119400	**62/0-** New Pneumatic Tyres of Rubber, Other: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61cm (24"), A. Nylon	970000.000	K.G	206993600.00	3344000.00 US Dollars
12	40119400	**62/0-** New Pneumatic Tyres of Rubber, Other: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24"), B. All Steel	1750000.000	K.G	342135700.00	5527200.00 US Dollars
13	40129010	**62/0-** Solid tyre of Rubber, Other : for Motor vehicles Solid.	115000.000	K.G	26410300.00	426700.00 US Dollars
14	40131020	**62/0-** Inner Tubes, of Rubber, For Lorries and buses	4000.000	K.G	2205500.00	35600.00 US Dollars
15	40139030	**62/0-** Inner Tubes, of Rubber, For off the road vehicles, not elsewhere specified or included	31000.000	K.G	10265800.00	165800.00 US Dollars
				Total	3,010,581,900.00	48,636,000.00

Sl. No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	40012100	NATURAL RUBBER	5036790.000	K.G	1,031,506,000.00	16,664,071.07 US Dollars	272,965,700.46	Qty
2	40022000	SYNTHETIC RUBBER : PBR	1070512.500	K.G	192,400,500.00	3,108,247.17 US Dollars	52,331,376.99	Qty
3	40021990	SYNTHETIC RUBBER : SBR - 1502 / 1712 / 1723 / 1783	1949537.500	K.G	325,861,800.00	5,264,326.33 US Dollars	88,482,424.85	Qty

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4	40023900	CHLORO BUTYL RUBBER	57259.000	K.G	18,430,500.00	297,746.37 US Dollars	3,898,131.53	Qty
5	40027000	EPDM RUBBER	2091.000	K.G	660,100.00	10,663.98 US Dollars	139,614.05	Qty
6	28030010	CARBON BLACK	4071047.500	K.G	347,804,000.00	5,618,804.51 US Dollars	147,854,463.34	Qty
7	59021010	NYLON TYRE CORD FABRIC (DIPPED)	762237.500	K.G	216,797,400.00	3,502,381.24 US Dollars	111,256,513.26	Qty
8	59022010	POLYESTER TYRE CORD FABRIC (DIPPED)	120900.000	K.G	26,193,000.00	423,150.24 US Dollars	3,701,047.67	Qty
9	73129000	BRASS COATED STEEL TYRE CORD (BREAKER AND BODY PLY)	310500.000	K.G	61,503,900.00	993,600.97 US Dollars	38,797,968.78	Qty
10	72173020	BEAD WIRE	462497.500	K.G	31,500,500.00	508,893.38 US Dollars	6,701,979.38	Qty
11	38123010	RUBBER CHEMICAL : ANTIOXIDANTS	254527.500	K.G	59,055,500.00	954,046.84 US Dollars	61,377,083.90	Qty
12	38121000	RUBBER CHEMICAL : ACCELERATOR	104570.000	K.G	22,683,700.00	366,457.17 US Dollars	15,008,080.21	Qty
13	38123090	RUBBER CHEMICAL : RETARDERS	20127.500	K.G	5,001,400.00	80,798.05 US Dollars	4,031,864.66	Qty
14	38122090	RUBBER CHEMICAL : MBTS	710.000	K.G	206,500.00	3,336.02 US Dollars	69,006.32	Qty
15	28170010	ZINC OXIDE	236235.000	K.G	30,836,300.00	498,163.16 US Dollars	15,065,892.84	Qty
16	38231119	MISCELLANEOUS CHEMICALS : STEARIC ACID	156175.000	K.G	11,600,800.00	187,411.91 US Dollars	17,712,702.90	Qty
17	27129010	MISCELLANEOUS CHEMICALS : MICROCRYSTALLINE WAX	140502.500	K.G	21,742,800.00	351,256.86 US Dollars	16,993,668.86	Qty
18	34031900	MISCELLANEOUS CHEMICALS : MOULD RELEASE AGENT	74800.000	K.G	14,353,400.00	231,880.44 US Dollars	8,800,880.64	Qty
19	38249025	MISCELLANEOUS CHEMICALS : FILLER	88292.500	K.G	4,918,800.00	79,463.64 US	1,268,069.83	Qty

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		(PRECIPITATED SILICA)				*Dollars*		
20	*38122090*	*MISCELLANEOUS CHEMICALS : PLASTICISERS*	*606772.500*	*K.G*	*52,582,800.00*	*849,479.79 US Dollars*	*37,213,985.72*	*Qty*
21	*39111010*	*MISCELLANEOUS CHEMICALS : C. I. RESINS*	*28035.000*	*K.G*	*6,073,900.00*	*98,124.39 US Dollars*	*1,944,887.56*	*Qty*
22	*38123030*	*INSOLUBLE SULPHUR*	*66955.000*	*K.G*	*8,289,100.00*	*133,911.13 US Dollars*	*1,375,728.33*	*Qty*
23	*84819090*	*BRASS VALVE OF RELEVANT SPECIFICATION AND SIZE*	*17500.000*	*Number*	*1,895,700.00*	*30,625.21 US Dollars*	*457,504.65*	*Qty*
24	*84819090*	*VALVE CORES OF RELEVANT SPECIFICATION AND SIZE*	*17500.000*	*Number*	*1,895,700.00*	*30,625.21 US Dollars*	*457,504.65*	*Qty*
25	*40169990*	*BLADDERS*	*2969.000*	*Number*	*15,024,200.00*	*242,717.23 US Dollars*	*4,378,105.67*	*Qty*
				Total	*2,508,818,300.00*	*40,530,182.31*		

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/38/2014-TSW dated 13.02.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. New Pneumatic Tyres of Rubber, of a kind used on buses or lorries: Other Nylon (Total Quantity to be exported 90,000.00 kgs)	100 kgs	1. Natural Rubber	42.000 kgs
		2. Synthetic Rubber : PBR	7.600 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	3.000 kgs
		4. Carbon Black	25.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	11.250 kgs
		6. Bead Wire	4.000 kgs

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		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.800 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.250 kgs
		15. Miscellaneous Chemicals : Plasticisers	4.250 kgs
		16. Insoluble Sulphur	0.300 kgs
		17. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)			
2. New Pneumatic Tyres of Rubber, of a kind used on motor cycles: Other Nylon (Total Quantity to be exported 55,000.00 kgs)	100 kgs	1. Natural Rubber	37.000 kgs
		2. Synthetic Rubber : PBR	6.000 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	14.000 kgs
		4. Carbon Black	25.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	5.500 kgs
		6. Bead Wire	2.000 kgs
		7. Rubber Chemical : Antioxidants	1.600 kgs
		8. Rubber Chemical : Accelerator	0.450 kgs

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		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.900 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	2.000 kgs
		15. Miscellaneous Chemicals : Plasticisers	5.500 kgs
		16. Insoluble Sulphur	0.250 kgs
		17. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)			
3. New Pneumatic Tyres of Rubber, Other having a "Herring Bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, A. Nylon / Polyester (Total Quantity to be exported 35,00,000.00 kgs)	100 kgs	1. Natural Rubber	37.500 kgs
		2. Synthetic Rubber : PBR	3.800 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	14.200 kgs
		4. Carbon Black	28.250 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	6.250 kgs
		6. Bead Wire	3.000 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.500 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.500 kgs

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		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	1.000 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.100 kgs
		15. Miscellaneous Chemicals : Plasticisers	4.600 kgs
		16. Insoluble Sulphur	0.200 kgs
		17. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)			
4. New Pneumatic Tyres of Rubber, Other having a "Herring Bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, B. Polyester / Polyester Belt (Total Quantity to be exported 40,30,000.00 kgs)	100 kgs	1. Natural Rubber	29.000 kgs
		2. Synthetic Rubber : PBR	13.75 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	13.25 kgs
		4. Carbon Black	28.25 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	2.25 kgs
		6. Polyester Tyre Cord Fabric (Dipped)	3.00 kgs
		7. Bead Wire	3.000 kgs
		8. Rubber Chemical : Antioxidants	1.90 kgs
		9. Rubber Chemical : Accelerator	0.75 kgs
		10. Rubber Chemical : Retarders	0.20 kgs
		11. Zinc Oxide	1.50 kgs

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		12. Miscellaneous Chemicals : Stearic Acid	1.15 kgs
		13. Miscellaneous Chemicals : Microcrystalline Wax	1.00 kgs
		14. Miscellaneous Chemicals : Mould Release Agent	0.50 kgs
		15. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.10 kgs
		16. Miscellaneous Chemicals : Plasticisers	4.60 kgs
		17. Insoluble Sulphur	0.50 kgs
		18. Bladders	0.02 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 8, 9 and 10) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 12 to 16)			
5. New Pneumatic Tyres of Rubber, Other having a "Herring Bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, C. Steel Belt (Total Quantity to be exported 9,00,000.00 kgs)	100 kgs	1. Natural Rubber	28.500 kgs
		2. Synthetic Rubber : PBR	13.250 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	14.250 kgs
		4. Carbon Black	28.000 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	5.500 kgs
		6. Bead Wire	3.000 kgs
		7. Rubber Chemical: Antioxidants	1.900 kgs
		8. Rubber Chemical : Accelerator	0.750 kgs
		9. Rubber Chemical : Retarders	0.200 kgs
		10. Zinc Oxide	1.500 kgs

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			11. Miscellaneous Chemicals : Stearic Acid	1.000 kgs
			12. Miscellaneous Chemicals : Microcrystalline Wax	1.000 kgs
			13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
			14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.100 kgs
			15. Miscellaneous Chemicals : Plasticisers	4.600 kgs
			16. Insoluble Sulphur	0.500 kgs
			17. Bladders	0.02 Numbers
	Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)			
55	6. New Pneumatic Tyres of Rubber, Other having a "Herring Bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24") Nylon. (Total Quantity to be exported 9,50,000.00 kgs)	100 kgs	1. Natural Rubber	41.800 kgs
			2. Synthetic Rubber : PBR	5.650 kgs
			3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	7.700 kgs
			4. Carbon Black	27.750 kgs
			5. Nylon Tyre Cord Fabric (Dipped)	8.000 kgs
			6. Bead Wire	3.000 kgs
			7. Rubber Chemical: Antioxidants	1.500 kgs
			8. Rubber Chemical : Accelerator	0.400 kgs
			9. Rubber Chemical : Retarders	0.100 kgs
			10. Zinc Oxide	1.250 kgs

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		11. Miscellaneous Chemicals : Stearic Acid	1.100 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.950 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.500 kgs
		15. Miscellaneous Chemicals : Plasticisers	4.250 kgs
		16. Insoluble Sulphur	0.200 kgs
		17. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)			
7. New Pneumatic Tyres of Rubber, Other having a "Herring Bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24") Nylon. (Total Quantity to be exported 3,15,000.00 kgs)	100 kgs	1. Natural Rubber	36.400 kgs
		2. Synthetic Rubber : PBR	3.550 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	13.750 kgs
		4. Carbon Black	29.250 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	7.500 kgs
		6. Bead Wire	3.000 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.450 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.100 kgs

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		12. Miscellaneous Chemicals : Microcrystalline Wax	1.150 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Plasticisers	4.250 kgs
		15. Insoluble Sulphur	0.250 kgs
		16. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 14)			
8. New Pneumatic Tyres of Rubber, Other: Of a kind used on agricultural or forestry vehicles and machines Nylon (Total Quantity to be exported 16,00,000.00 kgs)	100 kgs	1. Natural Rubber	34.500 kgs
		2. Synthetic Rubber : PBR	5.200 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	15.100 kgs
		4. Carbon Black	26.350 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	8.700 kgs
		6. Bead Wire	4.000 kgs
		7. Rubber Chemical : Antioxidants	1.450 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.150 kgs
		10. Zinc Oxide	1.500 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.000 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.900 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs

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		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.100 kgs
		15. Miscellaneous Chemicals : Plasticisers	4.100 kgs
		16. Insoluble Sulphur	0.250 kgs
		17. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)			
9. New Pneumatic Tyres of Rubber, Other of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm (24") A Nylon. (Total Quantity to be exported 6,60,000.00 kgs)	100 kgs	1. Natural Rubber	47.800 kgs
		2. Synthetic Rubber : PBR	3.900 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	3.500 kgs
		4. Carbon Black	24.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	9.500 kgs
		6. Bead Wire	3.600 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.850 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	1.350 kgs
		15. Miscellaneous Chemicals :	3.650 kgs

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		Plasticisers	
		16. Insoluble Sulphur	0.200 kgs
		17. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)			
10. New Pneumatic Tyres of Rubber, Other of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm (24") B. All Steel (Total Quantity to be exported 25,000.00 kgs)	100 kgs	1. Natural Rubber	39.300 kgs
		2. Synthetic Rubber : PBR	3.310 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	0.580 kgs
		4. Chloro Butyl Rubber	2.220 kgs
		5. Carbon Black	18.290 kgs
		6. Nylon Tyre Cord Fabric (Dipped)	0.050 kgs
		7. Brass Coated Steel Tyre Cord (Breaker and Body Ply)	14.000 kgs
		8. Bead Wire	4.000 kgs
		9. Rubber Chemical : Antioxidants	1.570 kgs
		10. Rubber Chemical : Accelerator	2.120 kgs
		11. Rubber Chemical : Retarders	0.050 kgs
		12. Rubber Chemical : MBTS	0.040 kgs
		13. Zinc Oxide	2.340 kgs
		14. Miscellaneous Chemicals : Stearic Acid	0.260 kgs
		15. Miscellaneous Chemicals : Microcrystalline Wax	0.500 kgs
		16. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		17. Miscellaneous Chemicals : Filler	4.750 kgs

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		(Precipitated Silica)	
		18. Miscellaneous Chemicals : Plasticisers	1.410 kgs
		19. Miscellaneous Chemicals : C.I. Resins	1.680 kgs
		20. Insoluble Sulphur	1.220 kgs
		21. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 9 to 12) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 14 to 19)			
11. New Pneumatic Tyres of Rubber, Other of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24") A Nylon. (Total Quantity to be exported 9,70,000.00 kgs)	100 kgs	1. Natural Rubber	34.000 kgs
		2. Synthetic Rubber : PBR	2.900 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	7.400 kgs
		4. Chloro Butyl Rubber	1.800 kgs
		5. Carbon Black	26.750 kgs
		6. Nylon Tyre Cord Fabric (Dipped)	9.000 kgs
		7. Brass Coated Steel Tyre Cord (Breaker and Body Ply)	10.000 kgs
		8. Bead Wire	2.500 kgs
		9. Rubber Chemical : Antioxidants	1.800 kgs
		10. Rubber Chemical : Accelerator	0.500 kgs
		11. Rubber Chemical : Retarders	0.050 kgs
		12. Zinc Oxide	1.250 kgs
		13. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		14. Miscellaneous Chemicals : Microcrystalline Wax	0.900 kgs

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		15. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		16. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.700 kgs
		17. Miscellaneous Chemicals : Plasticisers	3.500 kgs
		18. Insoluble Sulphur	0.300 kgs
		19. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 9, 10 and 11) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 13 to 17)			
12. New Pneumatic Tyres of Rubber, Other of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24") B. All Steel (Total Quantity to be exported 17,50,000.00 kgs)	100 kgs	1. Natural Rubber	26.350 kgs
		2. Synthetic Rubber : PBR	2.570 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	18.610 kgs
		4. Chloro Butyl Rubber	1.390 kgs
		5. Carbon Black	22.900 kgs
		6. Nylon Tyre Cord Fabric (Dipped)	0.010 kgs
		7. Brass Coated Steel Tyre Cord (Breaker and Body Ply)	12.000 kgs
		8. Bead Wire	3.000 kgs
		9. Rubber Chemical : Antioxidants	1.970 kgs
		10. Rubber Chemical : Accelerator	1.620 kgs
		11. Rubber Chemical : Retarders	0.070 kgs
		12. Rubber Chemical : MBTS	0.030 kgs
		13. Zinc Oxide	2.500 kgs
		14. Miscellaneous Chemicals : Stearic Acid	0.490 kgs
		15. Miscellaneous Chemicals :	0.760 kgs

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			Microcrystalline Wax	
			16. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
			17. Miscellaneous Chemicals : Filler (Precipitated Silica)	1.850 kgs
			18. Miscellaneous Chemicals : Plasticisers	3.160 kgs
			19. Miscellaneous Chemicals : C.I. Resins	1.570 kgs
			20. Insoluble Sulphur	1.320 kgs
			21. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 9 to 12) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 14 to 19)				
	13. Solid Tyres of Rubber, Other: for Motor vehicles Solid (Total Quantity to be exported 1,15,000.00 kgs)	100 kgs	1. Natural Rubber	53.000 kgs
			2. Synthetic Rubber : PBR	5.450 kgs
			3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	1.000 kgs
			4. Carbon Black	33.000 kgs
			5. Nylon Tyre Cord Fabric (Dipped)	1.000 kgs
			6. Bead Wire	1.250 kgs
			7. Rubber Chemical : Antioxidants	1.500 kgs
			8. Rubber Chemical : Accelerator	1.000 kgs
			9. Rubber Chemical : Retarders	0.500 kgs
			10. Zinc Oxide	3.000 kgs
			11. Miscellaneous Chemicals : Stearic Acid	1.250 kgs
			12. Miscellaneous Chemicals :	0.500 kgs

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		Mould Release Agent	
		13. Miscellaneous Chemicals : Plasticisers	1.750 kgs
		14. Insoluble Sulphur	0.500 kgs
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 13)			
14. Inner Tubes, of Rubber, For Lorries and buses (Total Quantity to be exported 4000.00 kgs)	100 kgs	1. Chloro Butyl Rubber	43.600 kgs
		2. EPDM Rubber	5.000 kgs
		3. Carbon Black	31.500 kgs
		4. Rubber Chemical : Accelerator	1.000 kgs
		5. Rubber Chemical : MBTS	0.500 kgs
		6. Miscellaneous Chemicals : Stearic Acid	0.500 kgs
		7. Miscellaneous Chemicals : Microstalline Wax	0.500 kgs
		8. Miscellaneous Chemicals : C.I. Resins	0.400 kgs
		9. Brass Valve of Relevant Specification and Size	Net to Net
		10. Valve Cores of Relevant Specification and Size	Net to Net
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 4 and 5) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 6 to 8)			
15. Inner Tubes, of Rubber, For off the road vehicles, not elsewhere specified or included (Total Quantity to be exported 31,000.00 kgs)	100 kgs	1. Chloro Butyl Rubber	42.500 kgs
		2. EPDM Rubber	6.100 kgs
		3. Carbon Black	31.500 kgs
		4. Rubber Chemical : Accelerator	1.000 kgs
		5. Rubber Chemical : MBTS	0.500 kgs
		6. Miscellaneous Chemicals : Stearic	0.500 kgs

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Acid	
7. Miscellaneous Chemicals : Microstalline Wax	0.500 kgs
8. Miscellaneous Chemicals : C.I. Resins	0.400 kgs
9. Brass Valve of Relevant Specification and Size	Net to Net
10. Valve Cores of Relevant Specification and Size	Net to Net

Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 4 and 5) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 6 to 8)

RLA may take consequential action as per Policy / Procedures.

56	**Case No.:36/46/87-ALC1/2013**	Party Name:VULCAN COMPONENTS INDIA PVT.LTD.	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00430/AM14/	RLA File :03/95/040/00682/AM14/	Lic.No/Date:0310759168 26.11.2013	Defer Date: 12.03.2014
	Decision: A copy of application was forwarded to D/o C&PC on 10.02.2014. The Committee noted that Export Product is relating to 'Rubber Products'. Hence, it was decided to forward a copy of application to DIPP.			

57	**Case No.:34/46/87-ALC1/2013**	Party Name:SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00428/AM14/	RLA File :03/95/040/00660/AM14/	Lic.No/Date:0310759519 27.11.2013	Defer Date: 12.03.2014

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	Decision: A copy of application was forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

58	**Case No.:15/46/87-ALC1/2013**	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00409/AM14/	RLA File :07/24/040/00280/AM14/	Lic.No/Date:0710100076 28.11.2013	Defer Date: 12.03.2014
	Decision: A copy of application was forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

59	**Case No.:16/46/87-ALC1/2013**	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00410/AM14/	RLA File :07/24/040/00281/AM14/	Lic.No/Date:0710100078 28.11.2013	Defer Date: 12.03.2014
	Decision: A copy of application was forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

60	**Case No.:35/46/87-ALC1/2013**	Party Name:RISHI TECHTEX LTD	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00429/AM14/	RLA File :03/95/040/00666/AM14/	Lic.No/Date:0310759814 29.11.2013	Defer Date: 12.03.2014
	Decision: A copy of application was forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

61	**Case No.:37/46/87-ALC1/2013**	Party Name:PUNEET RESINS LTD.,	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00431/AM14/	RLA File :03/95/040/00687/AM14/	Lic.No/Date:0310760012 02.12.2013	Defer Date: 12.03.2014
	Decision: A copy of application was forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

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62	**Case No.:21/46/87-ALC1/2013**	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00415/AM14/	RLA File :03/94/040/00642/AM14/	Lic.No/Date:0310760739 05.12.2013	Defer Date: 12.03.2014
	Decision: A copy of application was forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

63	**Case No.:22/46/87-ALC1/2013**	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00416/AM14/	RLA File :03/94/040/00645/AM14/	Lic.No/Date:0310760710 05.12.2013	Defer Date: 12.03.2014
	Decision: A copy of application was forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

64	**Case No.:29/46/87-ALC1/2013**	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00423/AM14/	RLA File :03/94/040/00758/AM14/	Lic.No/Date:0310760747 05.12.2013	Defer Date: 12.03.2014
	Decision: A copy of application was forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

	Case No.:25/37/87-ALC1/2013	Party Name:GOVIND RUBBER LTD.	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Withdrawn**
	HQ File :01/87/050/00360/AM14/	RLA File :30/24/040/00041/AM14/	Lic.No/Date:3010098871 06.12.2013	Defer Date:
	Application: Request is for adhoc norms for following:			

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Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	40132000	**62/0-** SPECIAL BUTYL BICYCLE TUBES (With/Without Sealing Solution) 90000Kgs.	100000.000	K.G	38467776.00	601059.00 US Dollars
				Total	38,467,776.00	601,059.00

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Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	40023100	Butyl Rubber	77200.000	K.G	25,692,160.00	401,440.00 US Dollars	3,448,503.00	Value & Qty
2	28030000	Carbon Black	23800.000	K.G	2,132,480.00	33,320.00 US Dollars	386,596.00	Value & Qty
3	38120000	"Rubber Chemicals - Antioxidant"upto 7% of FOB Value.	1250.000	K.G	296,000.00	4,625.00 US Dollars	67,575.00	Value & Qty
4	38120000	"Rubber Chemicals - Accelerators" upto 7% of FOB Value.	1250.000	K.G	296,000.00	4,625.00 US Dollars	67,575.00	Value & Qty
5	28170000	Zinc Oxide	1500.000	K.G	240,000.00	3,750.00 US Dollars	53,287.00	Value & Qty
6	35060000	Brass Scrap	3800.000	K.G	1,337,600.00	20,900.00 US Dollars	231,470.00	Value & Qty
7	32141000	"Caulking Compound & other Mastics (Sealing Solution for Cycle Tubes)"	13500.000	K.G	3,456,000.00	54,000.00 US Dollars	834,064.00	Value & Qty
				Total	33,450,240.00	522,660.00		

Decision: RLA, Ludhiana vide letter No. Adv. 41/AM-14/Lic/LDH, dated 30.01.2014 has informed that the advance authorization was issued to firm on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP Vol. I vide decision taken by NC in its Meeting No. 52/87-ALC1/2011 held on 27.03.2013 (Case No. 25/49/87-ALC1/2013).

In view of above RLA's letter, the Committee decided to **withdraw** the case.

	Case No.:25/46/87-ALC1/2013	Party Name:INTERNATIONAL	Meet No/Date:46/87-ALC1/2013	**Status: Deferred**

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		CONVEYORS LIMITED	13.02.2014	
66	HQ File :01/87/050/00419/AM14/	RLA File :03/94/040/00720/AM14/	Lic.No/Date:0310761263 10.12.2013	Defer Date: 12.03.2014
	Decision: A copy of application was forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

	Case No.:27/46/87-ALC1/2013	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
67	HQ File :01/87/050/00421/AM14/	RLA File :03/94/040/00730/AM14/	Lic.No/Date:0310761253 10.12.2013	Defer Date: 12.03.2014
	Decision: A copy of application was forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

	Case No.:28/46/87-ALC1/2013	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
68	HQ File :01/87/050/00422/AM14/	RLA File :03/94/040/00738/AM14/	Lic.No/Date:0310761260 10.12.2013	Defer Date: 12.03.2014
	Decision: A copy of application was forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

	Case No.:38/46/87-ALC1/2013	Party Name:VULCAN COMPONENTS INDIA PVT.LTD.	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
69	HQ File :01/87/050/00432/AM14/	RLA File :03/95/040/00726/AM14/	Lic.No/Date:0310761219 10.12.2013	Defer Date: 12.03.2014
	Decision: A copy of application was forwarded to D/o C&PC on 10.02.2014. The Committee noted that Export Product is relating to 'Rubber Products'. Hence, it was decided to forward a copy of application to DIPP.			

	Case No.:30/46/87-ALC1/2013	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
70	HQ File :01/87/050/00424/AM14/	RLA File :03/95/040/00519/AM14/	Lic.No/Date:0310761616	Defer Date:

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			12.12.2013	12.03.2014
	Decision: A copy of application was forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

71	**Case No.:4/46/87-ALC1/2013**	Party Name:SRF LIMITED	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00398/AM14/	RLA File :04/24/040/00077/AM10/	Lic.No/Date:0410152903 13.12.2013	Defer Date: 12.03.2014
	Decision: A copy of application was forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

72	**Case No.:5/46/87-ALC1/2013**	Party Name:SRF LIMITED	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00399/AM14/	RLA File :04/24/040/00074/AM11/	Lic.No/Date:0410152904 13.12.2013	Defer Date: 12.03.2014
	Decision: A copy of application was forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

73	**Case No.:40/46/87-ALC1/2013**	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00434/AM14/	RLA File :05/24/040/00334/AM14/	Lic.No/Date:0510373905 18.12.2013	Defer Date: 12.03.2014
	Decision: A copy of application was forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

74	**Case No.:6/46/87-ALC1/2013**	Party Name:SRF LIMITED	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00400/AM14/	RLA File :04/24/040/00354/AM12/	Lic.No/Date:0410153362 19.12.2013	Defer Date: 12.03.2014

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	Decision: A copy of application was forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

75	**Case No.:7/46/87-ALC1/2013**	Party Name:SRF LIMITED	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00401/AM14/	RLA File :04/24/040/00028/AM13/	Lic.No/Date:0410153363 19.12.2013	Defer Date: 12.03.2014
	Decision: A copy of application was forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

76	**Case No.:8/46/87-ALC1/2013**	Party Name:SRF LIMITED	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00402/AM14/	RLA File :04/24/040/00100/AM13/	Lic.No/Date:0410153373 20.12.2013	Defer Date: 12.03.2014
	Decision: A copy of application was forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

77	**Case No.:17/46/87-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00411/AM14/	RLA File :17/24/040/00100/AM14/	Lic.No/Date:1710005620 23.12.2013	Defer Date: 12.03.2014
	Decision: A copy of application was forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

78	**Case No.:42/46/87-ALC1/2013**	Party Name:SAGAR POLYTECHNIK LTD	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00436/AM14/	RLA File :24/24/040/00025/AM14/	Lic.No/Date:2410040527 27.12.2013	Defer Date: 12.03.2014
	Decision: A copy of application was forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

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79	**Case No.:10/46/87-ALC1/2013**	Party Name:SRF LIMITED	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00404/AM14/	RLA File :04/24/040/00208/AM14/	Lic.No/Date:0410153795 01.01.2014	Defer Date: 12.03.2014
	Decision: A copy of application was forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

80	**Case No.:11/46/87-ALC1/2013**	Party Name:SRF LIMITED	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00405/AM14/	RLA File :04/24/040/00209/AM14/	Lic.No/Date:0410153793 01.01.2014	Defer Date: 12.03.2014
	Decision: A copy of application was forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

81	**Case No.:12/46/87-ALC1/2013**	Party Name:SRF LIMITED	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00406/AM14/	RLA File :04/24/040/00210/AM14/	Lic.No/Date:0410153794 01.01.2014	Defer Date: 12.03.2014
	Decision: A copy of application was forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

82	**Case No.:45/46/87-ALC1/2013**	Party Name:PYE TOOLS PVT.LIMITED	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00439/AM14/	RLA File :30/24/040/00044/AM14/	Lic.No/Date:3010099609 03.01.2014	Defer Date: 12.03.2014
	Decision: A copy of application was forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

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83	**Case No.:41/46/87-ALC1/2013**	Party Name:SWASTIK POLYMERS	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00435/AM14/	RLA File :05/24/040/00343/AM14/	Lic.No/Date:0510375552 07.01.2014	Defer Date: 12.03.2014
	Decision: A copy of application was forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

84	**Case No.:39/46/87-ALC1/2013**	Party Name:DECO-VINYL PVT. LTD.	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00433/AM14/	RLA File :05/23/040/00268/AM14/	Lic.No/Date:0510375760 09.01.2014	Defer Date: 12.03.2014
	Decision: A copy of application was forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

85	**Case No.:3/46/87-ALC1/2013**	Party Name:CATERPILLAR SIGNS PVT LTD	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00397/AM14/	RLA File :08/24/040/00431/AM14/	Lic.No/Date:0810127967 13.01.2014	Defer Date: 12.03.2014
	Decision: A copy of application was forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

86	**Case No.:18/46/87-ALC1/2013**	Party Name:V.K.A. POLYMERS PRIVATE LIMITED	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00412/AM14/	RLA File :32/24/040/00022/AM14/	Lic.No/Date:3210072260 21.01.2014	Defer Date: 12.03.2014
	Decision: A copy of application was forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

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87	**Case No.:1/46/87-ALC1/2013**	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00395/AM14/	RLA File :07/24/040/00393/AM14/	Lic.No/Date:0710101789 30.01.2014	Defer Date: 12.03.2014
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.			

88	**Case No.:2/46/87-ALC1/2013**	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00396/AM14/	RLA File :07/24/040/00378/AM14/	Lic.No/Date:0710101790 30.01.2014	Defer Date: 12.03.2014
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.			

89	**Case No.:46/46/87-ALC1/2013**	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Deferred**
	HQ File :01/87/050/00440/AM14/	RLA File :34/24/040/00267/AM14/	Lic.No/Date:3410039175 03.02.2014	Defer Date: 12.03.2014
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.			

	Case No.:47/46/87-ALC1/2013	Party Name:PREMIUM POLYALLOYS PVT. LTD.	Meet No/Date:46/87-ALC1/2013 13.02.2014	**Status: Withdrawn**

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HQ File :01/87/050/00441/AM14/	RLA File :34/24/040/00262/AM14/	Lic.No/Date:3410039185 04.02.2014	Defer Date:

90

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB/FOR (in Currency of realisation)*
1	*39011010*	***62/0-*** *Filled Polyethylene Compound (containing 70+/-1% Calcium Carbonate and 30+/-1% LLDPE)* *This authorisation is issued on Repeat basis as per Case No. 1/39/87-ALC1/2012 of M.No. 11/87-ALC1/2013 dt. 24.06.2013.*	*200000.000*	*K.G*	*8996400.00*	*147000.00 US Dollars*
				Total	*8,996,400.00*	*147,000.00*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Total exemption from Customs duty*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*39011010*	*Liner Low Density Polyethylene Granules*	*61800.000*	*K.G*	*7,753,428.00*	*126,690.00 US Dollars*	*2,237,019.05*	*Value & Qty*
				Total	*7,753,428.00*	*126,690.00*		

Decision: The Committee considered the case as per the online generated Agenda and it was observed that the subject advance authorization had been issued on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP Vol. I vide decision taken by NC in its Meeting No. 11/87-ALC1/2013 held on 24.06.2013 (Case No. 1/39/87-ALC1/2012). Hence, the Committee decided to **withdraw** the case.

Meeting ended with thanks to Chair and all participants.

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